THE INTERIM BUDGET (GENERAL) 2014-15 AND **GOVERNMENT BILLS** — Contd.

(i) The Appropriation (Vote on Account) Bill, 2014 (ii) The Appropriation Bill, 2014 and

(iii) The Finance Bill, 2014

MR. DEPUTY CHAIRMAN: Now, Shri Sukhendu Roy. Please take only three minutes.

SHRI SUKHENDU SEKHAR ROY (West Bengal): Sir, kindly do not discriminate me against others!

MR. DEPUTY CHAIRMAN: No, no. The time allotted to you is two minutes. I am giving you one minute more.

SHRI SUKHENDU SEKHAR ROY: Sir, in May, 2011, when the mahamahim manus Government was made under the leadership of Ms. Mamata Banerjee, it was found that West Bengal was having a debt burden of two lakh crore rupees. No State in India has such a huge amount of debt burden. Several requests were made to the Government for restructuring and for moratorium on the debt amount. Assurances were made by the present Finance Minister and his predecessor in the office. Even the Minister of State for Finance, Shri Namo Narain Meena, in reply to my question, No. 4233 dated 24th April, 2012, assured on the floor of this House that the matter of granting moratorium is under examination. Since then, 22 months have been lost, and the matter is still under examination. There is no result from the Government. Therefore, this Government has willfully neglected and deliberately failed to consider the request of the Government of West Bengal. Now, the Raghuram Rajan Committee has categorized seven States including West Bengal as least-developed States. Yet, no provision has been made in this Budget to provide any special financial relief to West Bengal. This is not only a step-motherly attitude of the Centre but also a political vendetta against 100 million people of West Bengal because the party in power in West Bengal, All India Trinamool Congress, has withdrawn support to the Government in protest against the anti-people policies. Finally, menders in North Block and South Block consider the national assets and natural resources of this country as their own property and this is why no standard is maintained while extending the financial support to the States. Electoral considerations are the only considerations for this Government. Sir, we do not expect any moratorium from this Government which is destined to [Shri Sukhendu Sekhar Roy]

go to the crematorium very shortly. But I would urge the Government to provide adequate financial aid to all the least-developed States including the State of West Bengal.

SHRIMATI VASANTHI STANLEY (Tamil Nadu): Mr. Deputy Chairman, Sir, at the outset, I would like to congratulate the Finance Minister for a practical Budget. It is not a paper Budget in view of the forthcoming elections with a lot of false promises. It is a practical Budget. So, I congratulate him. My first thanks go to the Finance Minister for doing away with the service tax for rice. It was our leader, Dr. Kalaignar, who raised his voice that service tax should not be levied on rice when wheat is not taxed. So, I thank for this. Then, I would like to mention about the gender budget, the child budget, Bharatiya Mahila Bank and then allotting funds additionally for skill development, and non-lapsable Nirbhaya Fund of Rs. 1,000 crores. I appreciate him for all these things. I hope, at least, this year Nirbhaya Fund will be utilized properly to ensure the dignity and safety of women. Sir, I appreciate the Finance Minister for admitting that the manufacturing sector is the Achilles' heel of the Indian economy. I welcome the steps taken by him to boost this sector. But I would like to reiterate here that we, the DMK party, do not agree with the disinvestment to the tune of Rs. 36,000 crores. But I wonder how the Finance Minister can mention that the agricultural GDP is on the increase — 4.1 per cent or 4.6 per cent, whatever it may be. There was no proper foodgrains or oilseeds. It was not up to the expectation. And then onion was being sold for more than Rs. 100 per kg. and it was being imported. Are Rs. 7,00,000 crores or Rs. 8,00,000 crores being allotted through the banks? That doesn't matter. I want the Government to give more importance to the agriculture sector. ...(Interruptions)...

SHRI P. RAJEEVE: Sir, no Cabinet Minister is here. ...(Interruptions)... We are discussing a very important financial matter. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: Mr. Khuntia, you call Mr. Jairam Ramesh here. ...(Interruptions)... Minister has just gone out. ...(Interruptions)... Call him back. ...(Interruptions)...

SHRI P. RAJEEVE: We are discussing a very important Bill. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: He is coming. ...(Interruptions)... Don't worry. ...(Interruptions)...

SHRIMATI VASANTHI STANLEY: I thank the Finance Minister for all the allotment for the infrastructure development. Sir, I would like to thank for the

Maduravoyal Expressway. We are really very sorry that the State Government has not cooperated. But we are thankful to the High Court for giving a direction that both the Central Government and the State Government should finish the work within the stipulated time. I request that the funds allocated to the States should be given to the State Governments within proper time. Sir, whenever I have spoken, you are always in the Chair right from my maiden speech to my closing speech. My maiden speech was also on the Interim Budget and you were there to encourage me all the time. I thank you very much. I thank one and all once again.

MR. DEPUTY CHAIRMAN: Thank you for yesterday's song also. Now, Shri Baishnab Parida. You have two minutes.

SHRI BAISHNAB PARIDA (Odisha): Sir, this Interim Budget is quite a manipulative Budget keeping the next election in sight. So, our Finance Minister has prepared this Budget to cover up the Government's failures during the last five years. Their contribution to the nation during these five years is — high prices, inflation, scam after scam, growth without generation of employment, no inclusive growth, sharp rise in poverty and disparities in the society which created social and political tensions.

Sir, this rampant corruption is also to the tune of billions of rupees and the latest one was the scam relating to gas prices. The Aam Admi Party has charged the Petroleum and Natural Gas Minister and Mr. Ambani, the richest man of India, in a scam of thousand of crores of rupees and how this money was looted by these monopoly houses. This is the credit of this Government.

Then, they promised to bring back the black money from abroad. They are so efficient and so sincere against corruption that nothing has been done during their regime to bring back this black money. Sir, now I come to my last point. I don't have much time.

According to Raghuram Rajan Committee Report, Odisha is the poorest State in India and this also goes to the credit of this UPA Government, particularly the Congress Government. During their regime, they have created regional disparities and Odisha is one of the victims of these regional disparities along with Bihar, Jharkhand and other States. Raghuram Rajan Committee recommended that special package should be given to...

DR. NAJMA A. HEPTULLA: Sir, Mr. Parida is raising such an important issue of development of Odisha, but nobody is taking notes. Finance Minister is talking.

MR. DEPUTY CHAIRMAN: No, Minister is here. Anyway, it is being recorded. Najmaji, you know that everything is going on record.

SHRI BAISHNAB PARIDA: The Government has ignored the plight of people of Odisha. They only made promises and now they have broken the record of not fulfilling their promises.

MR. DEPUTY CHAIRMAN: Please conclude.

SHRI BAISHNAB PARIDA: Sir, in this Budget, they have given special package to Andhra and other States, but they have forgotten Odisha. So, I completely reject this Budget which is creating disparities, discrimination, poverty, unemployment and leading to scam after scam. So, I oppose this Interim Budget.

MR. DEPUTY CHAIRMAN: Thank you. Now, Shri D. Raja. Mr. Raja, you have maximum three minutes.

SHRI PRAVEEN RASHTRAPAL: Sir, please allow me. My party's time is there.

MR. DEPUTY CHAIRMAN: No, let me check. Yes, Mr. D. Raja.

SHRI D. RAJA (Tamil Nadu): Thank you, Mr. Deputy Chairman, Sir. The Finance Minister used the statistical jugglery to present a rosy picture of the Indian economy. In fact, the Congress-led UPA-II Government is leaving behind an economy which is in bad shape and which is in deep crisis.

Coming to the Budget, nowadays, the Budget exercise has become one to deceive the people; otherwise, what is the Budget Estimate, what is the Revised Estimate, and, actually, what is the real allocation! In fact, there are many analyses which show the Government has slashed down the Budget allocation for all social sector schemes. Because of the time-constraint, I am not reading out all those social sectors but large-scale slashing has been done as far as social sector is concerned. The Finance Minister talked about growth. What is the growth? This is what we would like to know. India is moving forward. There is growth whether one likes it or not. The country will progress but the point is how the economy was managed. In fact, the management of economy means equitable distribution as far as India is concerned.

Sir, 77 per cent of country's population do not spend even Rs. 20/- per day. Sir, 36 crore people of India are illiterate and India is a country which has the largest number of illiterates. Sir, 44 per cent of our children in the 0-4 year age-group are malnourished, and, 50 per cent of the women are anaemic. Such is the economy which this Government is leaving behind!

Sir, many issues were raised during this debate and the Treasury Benches are very happy about that 'One Rank, One Pension' scheme which was announced. I am also happy. This was an old demand and it took such a long-time for the Congress-led UPA-II Government to accept this demand. But my point is, what about the universal pension, for which there is a movement, there is a campaign in the country? In fact, my good friend, Jairam Ramesh,.. ... (Interruptions)...

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY): Sir, Mr. Raja is saying.. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: No cross-talks, please. ...(Interruptions)... There is no time. Three minutes are over. ...(Interruptions)... He is trying to.. ...(Interruptions)... No, please. ...(Interruptions)...

SHRI V. NARAYANASAMY: He is a Cabinet Minister. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: He is encroaching upon your time. You understand. ...(Interruptions)... Mr. Minister, don't encroach upon his time. ...(Interruptions)...

SHRI D. RAJA: Sir, my point is, my good friend, Jairam Ramesh publicly made...

MR. DEPUTY CHAIRMAN: See, three minutes are over. ...(Interruptions)...

SHRI D. RAJA: I am concluding, Sir.

MR. DEPUTY CHAIRMAN: Don't reply to them. ...(Interruptions)...

SHRI D. RAJA: Sir, Mr. Jairam Ramesh made a statement to ensure that people get pension, and, universal pension is the demand of the time and the Government should think over it. Even the anganwadi and ASHA workers are not treated as workers who can get minimum wages. ...(Time-bell rings)...

Finally, Sir, many people have spoken about the Raghuram Rajan Committee Report, but the problem is that this Committee has categorized some States into categories like 'backward' and 'advanced'. In the name of 'advanced' category, these States should not be deprived of their due share in the country's wealth, the Central assistance, and, that is why the Chief Minister of Tamil Nadu rejected the Raghuram Rajan Committee Report. The Government should take note of it. ... (Time-bell rings)... The time has come that we should discuss the question of. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: Please conclude. ...(Interruptions)...

SHRI D. RAJA: Sir, we should discuss the question of fiscal federalism, the Centre-State share in the country's wealth. This is an important issue, and the future Government will have to address this problem. Thank you.

MR. DEPUTY CHAIRMAN: Thank you. Now, Dr. Bharatkumar Raut. Please do not take more than three minutes.

DR. BHARATKUMAR RAUT (Maharashtra): Mr. Deputy Chairman, Sir, it is a co-incidence that when I made my maiden speech six years ago, you were in the Chair; today also, when I am making concluding speech, you are in the Chair, and, moreover, the topic is also the same, the Budget. Sir, these are just bullet points. Though I am not an economist, I would say that there is a contradiction in the Government's administration and its thinking. There are many contradictions. I don't want to get into other areas. I am just confining myself to two areas. One is poverty and the other is education.

Sir, on the one hand, we keep boasting about the success of our poverty eradication drive. We keep throwing figures. For that, we have changed the definition of poverty line. I don't know what the wisdom was behind that. Despite that, we keep getting the news of suicides by farmers; and these figures are increasing day by day. Even then we are saying that we are eradicating poverty. I don't know what to say about this contradiction.

On the other hand, Sir, there is poverty in the urban areas also. Poverty is not only in the rural areas, but it is also there in the urban areas. I come from Mumbai. If you go through the figures of last year, every day in the metropolitan region of Mumbai, there had been three suicides. People hang themselves. People consume poison or throw themselves in front of running trains.

Sir, what are we doing to eradicate urban poverty? Have we forgotten that there could be poor in urban areas also? No measure has been taken to do anything for the urban poor in the last three Budgets of this Government. I have been closely monitoring the last three Budgets. Nothing has been done for it. So, I am not expecting anything in the interim Budget. Perhaps this is for this side to take care of that. This is one thing.

Sir, the other area about which I would like to talk is education. We have given right to free education to girls. We think that now children have started learning. No; they have not. There are two problems in this. One is brain drain. The children belonging to affluent upper middle class or middle class are highly educated. After completing their education here, they go abroad and serve because working conditions and opportunity levels are much better abroad. There is brain drain.

The other problem is that there are still dropouts. Just by giving free education to children, the dropout rate will not decline.

MR. DEPUTY CHAIRMAN: Please conclude.

DR. BHARATKUMAR RAUT: Sir, just one minute. Free education is one thing. If you want parents to send their children to schools, you have to create conditions. We are failing there. Where are the schools?

MR. DEPUTY CHAIRMAN: Please conclude.

DR. BHARATKUMAR RAUT: Where are school buildings? Where are the textbooks? This is a Budget of contradictions. I don't think anybody will be able to support this. Thank you, Sir.

श्री उपसभापति : श्री रणवीर सिंह प्रजापति। प्रजापति जी, आप तीन मिनट से कम समय लीजिए।

श्री रणवीर सिंह प्रजापति (हरियाणा): सर, मैं दो ही मिनट में अपनी बात कह दुंगा। उपसभापति महोदय, आपने मुझे इस अंतरिम बजट पर बोलने का मौका दिया, इसके लिए आपका बहुत-बहुत धन्यवाद। जैसे ही यह बजट पेश किया गया, टेलीविज़न स्क्रीन पर यह आना शुरू हो गया कि कारें सस्ती, मोबाइल सस्ते और मोटर साइकिल सस्ती। सर, इस अंतरिम बजट में केवल एक बात को छोड़कर - हमारे रक्षा कर्मियों का वन रेंक वन पेंशन का मामला, जो बहुत पुराना था, उसके अलावा कोई भी ऐसी बात नहीं की गयी जो किसी को राहत दे सके। महोदय, हमारा देश कृषि प्रधान देश है। आज किसानों की जो हालत हमारे देश के अंदर है, वह आपके सामने है। उनके लिए इस अंतरिम बजट में कुछ भी नहीं रखा गया है। आज सरकार की गलत नीतियों के कारण किसान निरंतर कर्ज के बोझ के तले दबता जा रहा है। आज हर महीने डीज़ल के दाम बढ़ रहे हैं, यूरिया के दाम बढ़ रहे हैं, डीएपी के दाम बढ़ रहे हैं। हमारे देश के अंदर 70 परसेंट से ऊपर लोग किसानी से जुड़े हुए हैं। चाहे वे खेती करते हैं, चाहे वे मजदूरी करते हैं, चाहे गांव के अंदर दुकानदारी करते हैं, वे सब लोग उन किसानों पर निर्भर हैं। जो हमारे देश का किसान है, वह कड़ी मेहनत करता है। हालांकि जब हम इसमें आंकड़े देखते हैं, तो सरकार की तरफ से कहा जाता है कि पर्याप्त मात्रा में यूरिया उपलब्ध है, पर्याप्त मात्रा में डीएपी उपलब्ध है, लेकिन में आपको बताना चाहूंगा कि जब किसान को उस यूरिया की जरूरत होती है, डीएपी की जरूरत होती है, तो उसे वह समय पर उपलब्ध नहीं होती है, बल्कि किसान को उसे ब्लैक में खरीदना पड़ता है। किसान को पूरी बिजली नहीं मिलती है, किसान को पूरा पानी नहीं मिलता है। किसान कड़ी मेहनत करके देश में रिकॉर्ड उत्पादन करने का काम करता है, फिर भी उसे उसकी फसल के पुरे दाम नहीं मिलते हैं। सरकार एमएसपी फिक्स करती है। सरकार एमएसपी फिक्स करे, तो उसे यह ध्यान रखना चाहिए कि उसकी लागत मूल्य और उसका लाभ जोड़कर फिक्स करे। सरकार ने एमएसपी इस तरह से फिक्स की हुई है कि इससे किसान की लागत मूल्य भी पूरी नहीं होती है और उसके ऊपर भी किसान की जो फसल है, उसकी खरीद नहीं की जाती है इसलिए किसान को बड़ी भारी दिक्कत और परेशानी का सामना करना पड़ता है। इसलिए में आपके माध्यम से सरकार से यह निवेदन करना चाहता हूं कि इस अंतरिम बजट के अंदर किसानों के लिए, मजदूरों के लिए कुछ रखा होता, गांव में रहने वाले लोगों के लिए कुछ रखा होता, तो इससे उनके हालात ठीक हो सकते थे ...(**समय की घंटी)**... जो गरीब तबके के लोग हैं, जो पिछड़े तबके के लोग हैं, जो दलित वर्ग के लोग हैं, ...(**समय की घंटी**)...

श्री उपसभापति : धन्यवाद। तीन मिनट का समय हो गया।

श्री रणवीर सिंह प्रजापति : उनके लिए भी इस बजट में प्रावधान किया जाना चाहिए था। धन्यवाद।

MR. DEPUTY CHAIRMAN: Okay. Now, Shri Ram Kripal Yadav; not here. Then, Chaudhary Munavver Saleem. सिर्फ दो मिनट।

चौधरी मुनव्बर सलीम (उत्तर प्रदेश): उपसभापित महोदय, मुझे गर्व है कि मैं 120 करोड़ के भारत के अंतरिम बजट पर अपनी पार्टी की ओर से बोलने के लिए खड़ा हुआ हूं। मैं अभी जो डाक्यूमेंट्स देख रहा था उसमें माननीय वित्त मंत्री जी ने डॉलर और चीन की अर्थ-व्यवस्था से अपनी बात शुरू की है। मैं इस महान सदन में पूरे देश को बताना चाहता हूं कि जब मुल्क आजाद हुआ था तो डॉलर और मेरे देश का रुपया बराबर था। माननीय वित्त मंत्री जी इसका भी उल्लेख करते कि जब हमारा मुल्क आजाद हुआ था, तब चीन के अंदर कोई सुदृढ़ अर्थ-व्यवस्था नहीं थी और हमारा देश सोने की चिड़िया कहलाता था।

माननीय उपसभापित महोदय, किसी भी बजट की जिंदगी इस बात पर डिपेंड करती है और उसकी तारीख इस बात पर डिपेंड करती है कि समाज के उपेक्षित वर्ग को उससे क्या मिलने वाला है। मैं नहीं कहता, भारत की सरकार कहती है, योजना आयोग कहता है कि इस देश में 47 करोड़ लोग ऐसे हैं जिनकी रोज की आमदनी 28 रुपये है। उपसभापित जी, इस बजट में उन लोगों के उद्धार के लिए कुछ दिखाई नहीं देता है। जब तक हिन्दुस्तान का बजट किसानों, नौजवानों और मुसलमानों के समग्र विकास का ख्वाब पूरा नहीं करेगा, तब तक मुल्क आगे नहीं बढ़ेगा, क्योंकि सम्पूर्ण विकास से ही सम्पूर्ण क्रांति की संभावनाएं बनती हैं।

उपसभापित जी, मैं शहर और गांव की लड़ाई नहीं कराना चाहता, लेकिन बजट में 6,810 करोड़ रूपये ग्रामीण विकास के लिए दिए गए हैं और 7,614 करोड़ रूपये शहरी विकास के लिए रखे गए हैं। मैं कहना चाहता हूं कि हमारे देश का किसान सिसक रहा है, वह कर्ज के बोझ से दबा हुआ है। उपसभापित जी, माननीय वित्त मंत्री जी ने अपनी पीठ थपथपाई है यह कह कर कि राष्ट्रीय कौशल विकास निगम के माध्यम से उन्होंने एक हजार रूपये इन्वेस्ट करके 77,710 युवकों को रोजगार दिया। हमारे देश में लगभग 15 करोड़ पढ़े-लिखे नौजवान मां-बाप के ऊपर बोझ बनकर बैठे हुए हैं। अगर 10 साल में हम 77,000 लोगों के लिए रोजगार ढूंढ़ रहे हैं, तो यह एक सवाल है, व्यवस्था के ऊपर एक सवाल है, सरकार चलाने वालों पर एक सवाल है।

آ چودھری منور سلیم (اترپردیش): اپ سبھا پتی مہودے، مجھے فخر ہے کہ میں 120 کروڑ کے بھارت کے انترم بجٹ پر اپنی پارٹی کی اور سے بولنے کے لئے کھڑا ہوا ہوں۔ میں ابھی جو ڈاکیومینٹ دیکھہ رہا تھا اس میں مانئے وتئے منتری جی نے ڈالر اور چین کی ارتھہ۔ویوستھا سے اپنی بات شروع کی ہے۔ میں اس مہان سدن میں پورے دیش کو بتانا چاہتا ہوں کہ جب ملک آزاد ہوا تھا تو ڈالر اور میرے دیش کا روییہ برابر تھا۔ مانئے وتئے منتری جی اس کا بھی الیکھہ کرتے کہ میرے دیش کا روییہ برابر تھا۔ مانئے وتئے منتری جی اس کا بھی الیکھہ کرتے کہ

^{†[}Transliteration in Urdu Script]

جب ہمارا ملک آزاد ہوا تھا، تب چین کے اندر کوئی سدرڈ ارتھہ۔ویوستھا نہیں تھی اور ہمارا دیش سونے کی چڑیا کہلاتا تھا۔

مانئے اب سبھا بتی مہودے، کسی بھی بجٹ کی زندگی اس بات بر ڈبینڈ کرتی ہے اور اس کی تاریخ اس بات ڈیینڈ کرتی ہے کہ سماج کے اپیکشت ورگ کو اس سے کیا ملنے والا ہے۔ میں نہیں کہنا، بھارت کی سرکار کہنی ہے، یوجنا آیوگ کہنا ہے کہ اس دیش میں 47 کروڑ لوگ ایسے ہیں جن کی روز کی آمدنی 28 روپے ہے۔

اب سبها بتی جی، اس بجث میں ان لوگوں کے ادھار کے لئے کچھہ دکھائی نہیں دیتا ہے۔ جب تک ہندوستان کا بجث کسانوں، نوجوانوں اور مسلمانوں کے سمرگ وکاس کا خواب پورا نہیں کرے گا، تب تک ملک آگے نہیں بڑھے گا، کیوں کہ سمپورن وکاس سے ہی سمپورن کرانتی کی سمبھاونائیں بنتی ہیں۔

اپ سبھا پتی جی، میں شہر اور گاؤں کی لڑائی نہیں کرانا چاہتا، لیکن بجث میں 6،810 کروڑ روپے گرامین وکاس کے لئے دئے گئے ہیں اور 7،614 کروڑ شہری وکاس کے لئے رکھے گئے ہیں۔ میں کہنا چاہتا ہوں کہ ہمارے دیش کا کسان سسک رہا ہے، وہ قرض کے بوجهہ سے دبا ہوا ہے۔

اپ سبھا پتی جی، ماننے و تئے منتری جی نے اپی پیٹھہ تھپتھپائی ہے یہ کہہ کر، کہ راشٹریہ کوشل وکاس نگم کے مادھیم سے انہوں نے ایک ہزار روپے انویسٹ کرکے 77،710 نوجوانوں کو روزگار دیا۔ ہمارے دیش میں لگ بھگ 15 کروڑ پڑھے لکھے نوجوان، ماں باپ کے اوپر بوجھہ بن کر بیٹھے ہوئے ہیں۔ اگر 10 سال میں ہم 77،000 لوگوں کے لئے روزگار ڈھونڈ رہے ہیں، تو یہ ایک سوال ہے، ویوستھا کے اوپر ایک سوال ہے، سرکار چلانے والوں پر ایک سوال ہے۔ श्री उपसभापति : ओ.के.। धन्यवाद। आप खत्म कीजिए।

चौधरी मुनव्वर सलीम : माननीय उपसभापति महोदय,...(व्यवधान)...

﴿ [چودهری منور سلیم: مانئے اپ سبھا پتی مہودے، ... (مداخلت)...]

श्री उपसभापति : ओ.के. समाप्त करो।...(व्यवधान)...

चौधरी मुनव्वर सलीम : साहब, थोड़ा सा और सुन लीजिए।...(व्यवधान)...

ال چودھری منور سلیم: صاحب، تھوڑا سا اور سن لیجئے ...(مداخلت)...]

श्री उपसभापति : नहीं, नहीं।

चौधरी मुनव्बर सलीम : माननीय उपसभापति महोदय, माननीय वित्त मंत्री जी ने अपने भाषण में दस साल के अंदर एक करोड़, चालीस लाख लोग गरीबी से बाहर बताए हैं। अगर 47 करोड़ गरीबों में से एक करोड़, 40 लाख लोग दस साल में वित्त व्यवस्था के चलते और इस सरकार के चलते...(व्यवधान)...

اپنے بہاشن میں دس سال کے اندر ایک کروڑ، چالیس لاکھہ لوگ غریبی سے باہر اپنے بہاشن میں دس سال کے اندر ایک کروڑ، چالیس لاکھہ لوگ غریبی سے باہر بتانے ہیں۔ اگر 47 کروڑ غریبوں میں سے ایک کروڑ، 40 لاکھہ لوگ دس سال میں و تنے ویوستھا کے جاتے اور سرکار کے جاتے ...(مداخلت)... €

श्री उपसभाति : ओ.के., ओ.के., ऑल राइट।

चौधरी मुनव्यर स्लीम : गरीबी से बाहर आए हैं, तो फिर वित्त मंत्री जी सोचें कि उन्होंने समाज के आखिरी आदमी को क्या दिया है?...(व्यवधान)...

آرچودھری منور سلیم: غریبی سے باہر آنے ہیں، تو پھر وتنے منتری جی سوچیں کہ انہوں نے سماج کے آخری آدمی کو کیا دیا ہے؟ ...(مداخلت)... آ

श्री उपसभापति : ओ.के., ठीक है।

चौधरी मुनव्वर स्लीम : माननीय उपसभापति जी, इसलिए में कहता हं,...(व्यवधान)... ...(समय की घंटी)...

﴿ وقت كى گهنتى)...]

^{†[}Transliteration in Urdu Script]

श्री उपसभापति : धन्यवाद।

चौधरी मुनव्वर रलीम : जब तक हमारे बजट में किसानों, नौजवानों और मुसलमानों के समग्र विकास का ख्वाब पूरा नहीं होगा,...(व्यवधान)...

श्री उपसभापति : किसानों, नीजवानों और मूसलमानों...।

चौधरी मुनव्वर सलीम : जब तक उनके लिए बजट आबंटित नहीं होगा, तब तक बजट के मायने अधूरे ही रहेंगे और यह बजट अधूरा माना जाएगा।

MR. DEPUTY CHAIRMAN: Shri Praveen Rashtrapal, not here. ...(Interruptions)... If you agree, I can give you one minute only.

DR. K.P. RAMALINGAM (Tamil Nadu): Mr. Deputy Chairman, Sir, I will take one minute only. I thank you for giving me this opportunity. I want to seek a small clarification. In this Interim Budget, the allotment to the Ministry of External Affairs is very less. In the interim period, there is going to be a very important international conference by UNHRC in Geneva. Today morning, we met the Prime Minister and represented to him that India should come forward with a special resolution regarding anti-social elements, which is being run by the Sri Lankan Government. So, we need to emphasis on a special resolution. I would like to know from the Finance Minister whether he will allocate funds for enabling participants to attend the UNHRC meeting in Geneva.

श्री रामविलास पासवान (बिहार) : उपसभापति महोदय, मैं इस बजट का समर्थन करने के लिए खड़ा हुआ हूं, लेकिन मेरा यह कहना है कि सरकार की जो नीयत है, उसे पर मुझे कभी-कभी डाउट होता है। सरकार जो चीज चाहती है, उसको करवा लेती है और उसमें तेलंगाना जैसे बिल को भी पास करवा लिया, लेकिन शैङ्यूल्ड कास्ट के जितने मुद्दे हैं, उनमें से सरकार एक भी मुद्दा पास नहीं करवा पाई। चाहे, प्रमोशन में रिजर्वेशन का मामला हो, चाहे रिजर्वेशन ऐक्ट हो, इसमें कुछ नहीं है, यह क्लॉज-4 को निकालकर करना था। पार्लियामेंट की पिछली लोक सभा में हमने यह रखा था और हमें एश्योरेंस दिया गया था। उसमें कुछ नहीं करना है। जो ऐक्ट अभी गवर्नमेंट के आर्डर से चल रहा है, उसको सिर्फ रिजर्वेशन का ऐक्ट बना देना है, ताकि कोई उसका वॉयलेशन न करे। अभी तक वह नहीं आया है। एक स्पेशल कम्पोनेन्ट प्लान है, मीणा जी बैठ हुए हैं, वे

[श्री रामविलास पासवान]

हमेशा एससी, एसटी पार्लियामेंट्री फोरम में जाते रहे हैं। जो एससी, एसटी के लिए सब-प्लान है, स्पेशल कम्पोनेन्ट और ट्राइब्लस सब-प्लान है, जिसमें कहा गया है कि उनकी जनसंख्या के मुताबिक अलग से रखा जाएगा, आज तक उसको नहीं किया गया है, इसमें आप क्या करने जा रहे हैं? इसके बाद एक एससी, एसटी एट्रोसिटीज ऐक्ट है, यह बीस साल से चल रहा है। इसमें जो खामी है, उसको दूर करने के लिए जो संशोधन दिया गया, उस पर कोई कार्यवाही नहीं हुई और जो ज्यूडिशियरी है, जहां कानून बनाते हैं, वहां पर क्या होता है? हमने शुरू से ही मांग की है कि वहां रिजर्वेशन की व्यवस्था की जाए और इसके लिए इंडियन ज्यूडिशियरी सर्विस का निर्माण किया जाए,...(समय की घंटी)... उस पर अभी तक कुछ नहीं हुआ है। यह मेरा एक प्वाइंट है और में चाहता हूं कि मंत्री जी इस पर अपना जवाब जरूर दें।

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA): Mr. Deputy Chairman, Sir, in all 13 hon. Members have participated in the discussion. They are Shri Piyush Goyal, Shri Ram Chandra Khuntia, Shri Narendra Kumar Kashyap, Shri P. Rajeeve, Shri N.K. Singh, Shri Sukhendu Sekhar Roy, Shrimati Vasanthi Stanley, Shri Parida, Shri Raja, Dr. Bharatkumar Raut, Shri Ranbir Singh Parjapati, Chaudhary Munavveer Saleem, Dr. K.P. Ramalingam and Shri Ram Vilas Paswan. All of them gave valuable suggestions. I have noted all those suggestions. I would like to reply to some of the common issues which have been raised by the hon. Members.

MR. DEPUTY CHAIRMAN: Hon. Minister, can I suggest one thing? Whatever you can reply now, you reply. On the rest of the points, you can inform them in writing. I am helping you so that you can get a very good reply. ...(Interruptions)... I am on Member's side. I want you to get a very positive reply.

श्री थावर चन्द गहलोत : उपसभापति जी, मेरा प्वाइंट ऑफ ऑर्डर है।...(व्यवधान)...

श्री उपसभापति : I am not allowing. There is no point of order. आप बैठिए-बैठिए।

SHRI NAMO NARAIN MEENA: Mr. Deputy Chairman, Sir, I thank all the Members of this august House for their valuable suggestions regarding the Interim Budget (General) 2014-15. I am happy to inform this House that we have strictly adhered to the path of fiscal consolidation. The UPA Government has conveyed its intent to achieve price stability, revive growth cycle, enhance investments, and promote manufacturing and exports.

One of the primary objectives of the Government has been to address the concerns of fiscal deficit and current account deficit. The fiscal deficit has been contained at

4.6 per cent of GDP against fiscal deficit target of 4.8 per cent during current financial year, and we intend to bring it down to 4.1 per cent next year. The current account deficit will be brought down to below 45 billion US dollars this year.

I also thank the farmers of this country. The foodgrain production in 2012-13 was 255.63 million tonnes and is estimated to be 263 million tonnes in the current year. Our Government as partner in the efforts of our farmers is likely to provide more than Rs. 7 lakh crore of agricultural credit.

To spur investments in the economy, the Government set up a Cabinet Committee on Investment, and 296 projects amounting to Rs. 66,00,000 crore have been cleared. The efforts made by the Government will catalyze the growth in the medium term.

Inflation has been an area of concern for all of us. Thanks to the joint efforts made by the Government and RBI, at the end of January, 2014, inflation has been partly reigned in. At the end of January, 2014, the WPI inflation stands at 5.05 per cent and core inflation at 3.0 per cent.

Moot point remains that despite tremendous difficulties the Government has managed to keep the economy on course. Such difficulties have not come in our way of fulfilling our commitment to implement the National Food Security Act and promises made to those protecting our borders.

Despite concerns expressed by some of my esteemed colleagues, let me reassure you that when we complete our term, we will leave the economy in a good health.

One of our biggest achievements has been in lifting 140 million people out of poverty.

The UPA Government is committed to providing holistic growth for all sectors of SCs, STs, OBCs, minorities and women. We have provided sufficient budget for all these sectors. The UPA Government is also committed to improvement of industrial climate and manufacturing sectors per se. Several reliefs have been provided to the MSME sector.

Plan expenditure estimates for 2014-15 amount to Rs. 5,55,322 crore, and due care has been taken to adequately provide funds for all the welfare programmes of the Government.

For Non-Plan expenditure, we have estimated an expenditure of Rs. 12,07,892 crore. Due care has been taken to fully provide for the requirement of our Armed forces and their capital acquisition programme. The Government has further exhibited [Shri Namo Narain Meena]

4.00 P.M.

its commitment to the National Food Security Act by making a provision of Rs. 1,15,000 crore for food subsidy. There are not many changes proposed to the tax rates, apart from the one which are essential and which cannot wait for regular Budget. We intend to put into effect the above proposals within a fiscal deficit of 4.1 per cent during 2014-15. This is even better than the fiscal roadmap adopted by us. I also assure you that the numbers of Revised Estimates for 2013-14 are robust. I would like to point out that some quarters have raised similar questions last year but final figures proved our numbers right.

Regarding Raghuram Rajan Committee Report, — Mr. Singh and Mr. Raja have raised about it — I would assure the House that this is under the active consideration of the Government.

Sir, I have tried to give reply to some of the issues raised by the hon. Members. On some of the specific questions raised by them, I will give the reply in writing.

With these words, I propose that the Bill be returned.

SHRI TAPAN KUMAR SEN: Sir, I want to say just two sentences. ... (Interruptions)...

MR. DEPUTY CHAIRMAN: Whatever he has not replied, he will reply in writing. ...(Interruptions)...

SHRI TAPAN KUMAR SEN: Sir, my first point is this. The hon. Minister's claim of lifting 140 million people Above Poverty Line is by downgrading the calculation of the Poverty Line and it is a sheer deception. My second point is this. For containing fiscal deficit, the hon. Minister has chosen the path of cutting down the allotted Plan Expenditure by Rs. 66,000 crores. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: Please sit down. ...(Interruptions)... Mr. Piyush, what is your question? ...(Interruptions)... Mr. Sen, please sit down. ...(Interruptions)... All your questions will be replied in writing.

SHRI PIYUSH GOYAL: I just want one clarification. I would like to know whether the Backward Regions Grant Fund, amounting to Rs. 11,500 crores, has lapsed or it has been kept pending for the Committee's Report. I just want a simple answer.

MR. DEPUTY CHAIRMAN: It will be replied in writing. ...(Interruptions)...

SHRI PIYUSH GOYAL: No, Sir. It is a question of backward regions. I want to know whether it has lapsed or it has been kept pending. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: I have already directed him to give the reply in writing. ...(Interruptions)... I have directed him to reply in writing. He has to obey me as well. ...(Interruptions)... What do you want?

SHRI PIYUSH GOYAL: Sir, it is an important issue for my State. The officers are there. Let them give the answer. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: I have told you that he would reply in writing. ...(Interruptions)... If only he can answer, ...(Interruptions)... I cannot thrust an answer on him. ...(Interruptions)... You should know that the Chair cannot thrust an answer on him. Only if he wants, he can do. ...(Interruptions)... What he cannot, he will write to you. ...(Interruptions)...

SHRI TAPAN KUMAR SEN: We have a right to get the reply.

MR. DEPUTY CHAIRMAN: He will reply. So many questions have not been replied. Please sit down. ...(Interruptions)...

SHRI N.K. SINGH: This is an important issue. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: Mr. Tapan, please sit down. When I allow you, don't take too much freedom.

SHRI NAMO NARAIN MEENA: Sir, based on the Utilisation Certificates and opening balance, expenditure rationalization is done. Out of nearly Rs. 16.65 lakh crores, only 75,000 crores are rationalized.

SHRI PIYUSH GOYAL: Sir, I think is...

MR. DEPUTY CHAIRMAN: Shri Jairam Ramesh wants to say something.

THE MINISTER OF RURAL DEVELOPMENT (SHRI JAIRAM RAMESH): Sir, the BRGF has been restructured. It continues. There is a State component. There is a district component and there is the IAP which is the Integrated Action Plan component. The hon. Member's fears are not well-founded. BRGF continues. The Backward Region Grant Fund continues. It continues to be administered by the Ministry of Panchayati Raj but as hon. Member would appreciate and as the MoS was explaining the disbursements are linked with the utilisation of the funds by the districts.

MR. DEPUTY CHAIRMAN: We shall now take up the Appropriation (Vote on Account) Bill, 2014, the Appropriation Bill, 2014 and the Finance Bill, 2014. The [Mr. Deputy Chairman]

motions have been moved. I shall first put the motion regarding the consideration of the Appropriation (Vote on Account) Bill, 2014 to vote. The question is:

"That the Bill to provide for the withdrawal of certain sums from and out of the Consolidated Fund of India for the services of a part of the financial year 2014-15, as passed by Lok Sabha, be taken into consideration."

The motion was adopted

MR. DEPUTY CHAIRMAN: Now, we shall take up Clause-by-Clause consideration of the Bill.

Clauses 2 to 4 and the Schedule were added to the Bill.

Clause 1, the Enacting Formula and the Title were added to the Bill.

MR. DEPUTY CHAIRMAN: Shri Namo Narain Meena to move that the Bill be returned.

SHRI NAMO NARAIN MEENA: Sir, I beg to move:

That the Bill be returned.

The question was put and the motion was adopted

MR. DEPUTY CHAIRMAN: I shall now put the motion regarding the consideration of the Appropriation Bill, 2014 to vote. The question is:

"That the Bill to authorise payments and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 2013-14, as passed by Lok Sabha, be taken into consideration."

The motion was adopted

MR. DEPUTY CHAIRMAN: We shall now take up Clause-by-Clause consideration of the Bill.

Clauses 2, 3 and the Schedule were added to the Bill.

Clause 1, the Enacting Formula and the Title were added to the Bill.

MR. DEPUTY CHAIRMAN: Shri Namo Narain Meena to move that the Bill be returned.

SHRI NAMO NARAIN MEENA: Sir, I beg to move:

That the Bill be returned.

The question was put and the motion was adopted

MR. DEPUTY CHAIRMAN: I shall now put The Finance Bill, 2014 to vote. The question is:

"That the Bill to continue the existing rates of income-tax for the financial year 2014-2015, as passed by Lok Sabha, be taken into consideration."

The motion was adopted.

MR. DEPUTY CHAIRMAN: Now, we shall take up Clause-by-Clause consideration of the Bill.

Clause 2 was added to the Bill.

Clause 1, the Enacting Formula and the Title were added to the Bill.

SHRI NAMO NARAIN MEENA: Sir, I beg to move That the Bill be returned.

The question was put and the motion was adopted.

THE INTERIM BUDGET (NATIONAL CAPITAL TERRITORY OF DELHI) — 2014-15

(i) The Delhi Appropriation (Vote on Account) Bill, 2014 and

(ii) The Delhi Appropriation Bill, 2014

MR. DEPUTY CHAIRMAN: We shall now take up The Delhi Appropriation (Vote on Account) Bill, 2014 and The Delhi Appropriation Bill, 2014. You know there is already a consensus that this will be passed without discussion.

SHRI RAVI SHANKAR PRASAD (Bihar): Sir, I just want to say something.

MR. DEPUTY CHAIRMAN: You want to say something after moving?

SHRI RAVI SHANKAR PRASAD: Yes.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA): Sir, I beg to move:

"That the Bill to provide for the withdrawal of certain sums from and out of the Consolidated Fund of the National Capital Territory of Delhi for the services